

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/972(KB)2018
IA(I.B.C)/683(KB)2024, IA(I.B.C)/498(KB)2024,
CONT.A. (IBC)/5(KB)2023, IA(I.B.C)/1006(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED. VS DUCKBILL DRUGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For Applicant in IA(I.B.C)/683(KB)2024

Mr. Avishek Gupta, Adv.

Ms. A. Dutta, Adv.

Mr. Kaustov De Sarkar, Adv.

Mr. Shaunak Mitra, Adv.] For Liquidator

Mr. Vipul Kundalia, Adv.] For CGST

ORDER

1. Ld. Counsels for Applicant/Liquidator/CGST present.
2. **IA(I.B.C)/683(KB)2024**
 - a) None appears on behalf of Registrar of Companies, West Bengal.
 - b) This Adjudicating Authority directs the respondent to take necessary steps to change the status of the Corporate Debtor from "under liquidation" to "active" in the master data.
3. Post this matter for consideration on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH